## GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

#### LOK SABHA UNSTARRED QUESTION NO. 36 TO BE ANSWERED ON THE 11<sup>TH</sup> DECEMBER. 2018

# MSP FOR ORGANIC FARM PRODUCE

# 36. SHRIMATI K. MARAGATHAM:

Will the Minister of AGRICULTURE AND FARMERS WELFARE) कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether it is true that the Government is mulling bringing organic produce under the Minimum Support Price (MSP) regime to promote pesticide-free farming in the country;

(b) whether it is also true that the Government is considering offering 20% higher MSP for organic farm produce over traditional produce and procuring a minimum 10% of organic produce as the way forward to promote pesticide-free and fertilizer-free farming;

(c) whether it is also true that these proposals were discussed with the representatives of the State Governments; and

(d) if so, the details thereof?

## ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI GAJENDRA SINGH SHEKHAWAT)

(a): Union Government fixes Minimum Support Price (MSP) of 22 mandated crops and fair and remunerative price (FRP) for sugarcane on the basis of recommendations of Commission for Agricultural Costs & Prices (CACP). While recommending MSP, CACP considers host of factors, of which, cost of production is one of the major component. Government usually does not provide MSP for varieties of crops which are under organic farming.

Sikkim is the first State in the country to become 'Fully Organic Farming State'. Besides a number of initiatives taken by the State government to attain this status, MSP is one of the major interventions.

(b) to (d): A suggestion in this regard was made by the representatives of the State Governments during the National Conference 2018 on Agriculture for Rabi Campaign which was held during 18<sup>th</sup>- 19<sup>th</sup> September, 2018.

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